

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 288**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2025/ MAGHA 15, 1946 (SAKA)

RELIEF ASSISTANCE TO STATES

**288. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:
SHRI MANICKAM TAGORE B:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the compensation or relief assistance provided by the Union Government to various States in response to natural calamities such as floods or cyclones during the last five years, State-wise including Tamil Nadu;

(b) whether the Government has released any financial assistance to Tamil Nadu for damages caused by natural disasters during the last three years and the current financial year and if so, the details thereof and the specific nature of these compensations;

(c) the details of the types of damages such as infrastructure loss, agricultural damage and loss of life, for which the Government has provided compensation to Tamil Nadu aftermath of natural calamities; and

(d) the status of pending compensation or assistance requests from Tamil Nadu for any recent natural calamities and the time by which the State is expected to get the remaining funds, if any?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake

of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India's approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

The details of funds allocated and released under SDRF and additional financial assistance provided by the Central Government to various States, including Tamil Nadu from NDRF during the last five years i.e. 2019-20 to 2023-24 are at Annexure.

(c): As reported by the State Government of Tamil Nadu in their Memorandum, details of damages during last three years i.e. 2021-22 to 2023-24 and current year i.e. 2024-25 (as on 27.01.2025) are given as under:-

Year	Calamity	Human Lives lost (No.)	Cattle Lost (No.)	Houses/ huts damaged (No.)	Cropped Area affected (in ha.)
2021-22	Floods	128	6516	48510	173269.13
2022-23	-	-	-	-	-
2023-24	Cyclone Michaung	17	384	2189	18755.49
	Floods	61	18213	18088	248303.50
2024-25	Cyclone Fengal	40	2991	10331	380985.97

(d): During November-December, 2024, the State of Tamil Nadu has experienced the unprecedented heavy rainfall due to the Cyclone 'Fengal'. Without waiting for a Memorandum from the State Government, an IMCT was constituted by the Central Government on 03.12.2024, which visited the affected areas of the State from 06.12.2024 to 09.12.2024. The State Government of Tamil Nadu has submitted a memorandum on 02.01.2025 projecting an amount of Rs. 3104.93 crore for immediate assistance from NDRF for temporary restoration. Based on the report of the IMCT, an additional financial assistance from NDRF is considered by the Central Government, as per the established procedure.

Further, an amount of Rs. 1260.00 crore (944.80 crore Central Share + 315.20 crore State share) has been allocated to the State Government of Tamil Nadu for the financial year 2024-25 under SDRF. The whole Central Share of SDRF of Rs. 944.80 crore has been released to Government of Tamil Nadu, in advance. Thus, sufficient fund is available in the SDRF account of the State for relief necessitated measures.

STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRF AND NDRF DURING THE YEAR 2019-20 TO 2023-24 (AS ON 31-03-2024)

(Rs. in crore)

Sl.No	State	Allocation under SDRF including Centre and State share					Centre's Share of SDRF Released					Release from NDRF (For all calamities)				
		2019-20	2020-21	2021-22	2022-23	2023-24	2019-20	2020-21	2021-22	2022-23	2023-24	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Andhra Pradesh	534.00	1192.80	1192.80	1252.80	1315.20	324.15	895.20	895.20	940.00	987.20	570.91	657.01	351.43	--	--
2.	Arunachal Pradesh	63.00	222.40	222.40	233.60	245.60	56.70	200.00	200.00	210.40	220.80	--	59.34	--	--	--
3.	Assam	559.00	686.40	686.40	720.80	756.80	503.10	617.60	617.60	648.80	680.80	--	44.37	--	250.00	--
4.	Bihar	570.00	1510.40	1510.40	1586.40	1664.80	631.12	1132.80	1132.80	1189.60	1248.80	953.17	1255.27	1038.96	--	--
5.	Chhattisgarh	292.00	460.80	460.80	484.00	508.00	177.30	345.60	345.60	181.60	181.60#	--	--	--	--	--
6.	Goa	4.00	12.00	12.00	12.80	12.80	4.20	9.60	9.60	9.60	9.60	--	--	--	--	--
7.	Gujarat	856.00	1412.00	1412.00	1482.40	1556.80	886.80	1059.20	1059.20	556.00	1140.00#	--	--	1000.00	--	--
8.	Haryana	374.00	524.00	524.00	550.40	577.60	227.10	392.80	392.80	412.80	433.60	--	--	--	--	--
9.	Himachal Pradesh	287.00	363.20	363.20	380.80	400.80	197.23	327.20	327.20	342.40	360.80	518.06	2.90	--	214.26	787.25
10.	Jammu & Kashmir #	310.00	--	--	--	--	405.00	--	--	--	--	--	--	--	--	--
11.	Jharkhand	442.00	605.60	605.60	635.20	667.20	331.50	454.40	454.40	--	476.80#	--	--	200.00	--	--
12.	Karnataka	336.00	843.20	843.20	885.60	929.60	204.00	632.80	632.80	664.00	697.60	3208.28	689.27	1623.30	939.83	--
13.	Kerala	225.00	335.20	335.20	352.00	369.60	136.65	251.20	251.20	264.00	277.60	--	--	--	--	--
14.	Madhya Pradesh	1066.00	1941.60	1941.60	2038.40	2140.80	647.10	1456.00	1456.00	1528.80	1605.60	1712.14	1891.79	600.50	--	--
15.	Maharashtra	1803.00	3436.80	3436.80	3608.80	3788.80	1352.25	2577.60	2577.60	2706.40	2841.60	5189.40	420.12	1056.39	--	--
16.	Manipur	23.00	37.60	37.60	39.20	41.60	30.60	33.60	33.60	35.20	18.80	--	26.53	--	--	--
17.	Meghalaya	29.00	58.40	58.40	60.80	64.80	38.70	52.80	52.80	27.20	27.20#	--	16.52	--	--	--

ANNEXURE
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18.	Mizoram	20.00	41.60	41.60	43.20	46.40	18.00	37.60	37.60	39.20	41.60	--	--	--	--	--
19.	Nagaland	12.00	36.80	36.80	38.40	40.80	10.80	32.80	32.80	34.40	36.80	176.52	1.34	--	107.31	--
20.	Odisha	909.00	1711.20	1711.20	1796.80	1886.40	552.00	1283.20	1283.20	1348.00	1415.20	3294.10	500.00	500.00	--	--
21.	Punjab	474.00	528.00	528.00	554.40	582.40	412.37	474.43	396.00	416.00	436.80	--	--	--	--	--
22.	Rajasthan	1340.00	1580.00	1580.00	1659.20	1742.40	1005.00	1184.80	1184.80	1244.80	1307.20	1949.59	68.65	--	13.46	--
23.	Sikkim	38.00	44.80	44.80	47.20	49.60	34.20	40.00	40.00	42.40	44.80	--	73.86	55.23	--	81.89
24.	Tamil Nadu	825.00	1088.00	1088.00	1142.40	1200.00	500.85	816.00	816.00	856.80	900.00	--	286.91	566.36	--	--
25.	Telangana	333.00	479.20	479.20	503.20	528.00	487.50	359.20	359.20	188.80	584.80#	--	--	--	--	--
26.	Tripura	38.00	60.80	60.80	63.20	67.20	34.20	54.40	54.40	56.80	60.80	--	12.93	--	--	--
27.	Uttar Pradesh	820.00	2062.40	2062.40	2165.60	2273.60	849.30	1546.40	1546.40	812.00	1664.80#	--	--	--	--	--
28.	Uttarakhand	255.00	832.80	832.80	874.40	918.40	229.50	749.60	749.60	787.20	826.40	--	--	--	--	--
29.	West Bengal	628.00	1078.40	1078.40	1132.80	1189.60	650.40	808.80	808.80	849.60	892.00	958.33	2250.28	350.13	--	--
TOTAL		13465.00	23186.40	23186.40	24344.80	25565.60	10937.62	17825.63	17747.20	16392.80	19419.60	18530.50	8257.09	7342.30	1524.86	869.14

Now UT of Jammu and Kashmir and UT of Ladakh
